

NOTIFICATION No. 211 / 2012

I

Thiru S.Giri, Special Judicial Magistrate, Special Court for exclusive trial of land grabbing cases at Tiruppur is transferred and posted as Judicial Magistrate, Fast Track Court at Magisterial Level, Poonamallee in the existing vacancy.

Ms.K.Renugadevi, Special Judicial Magistrate, Special Court for exclusive trial of land grabbing cases at Tirunelveli is transferred and posted as II Additional District Munsif, Tirunelveli in the existing vacancy.

II

Ms.R.Geetha, provisionally selected for appointment to the post of Civil Judge by direct recruitment and appointed to act temporarily as Civil Judge in the Tamil Nadu State Judicial Service in G.O.(4D) No.71, Home (Courts.I) Department, dated 10.09.2012, is posted as II Additional District Munsif, Kallakurichi in the existing vacancy.

III

Ms.N.Thilageswari, newly appointed Civil Judge, who has been provisionally selected for appointment to the post of Civil Judge by direct recruitment and appointed to act temporarily as Civil Judge in the Tamil Nadu State Judicial Service in G.O.(4D) No.71, Home (Courts.I) Department, dated 10.09.2012 and now undergoing training at Tamil Nadu State Judicial Academy, Chennai, is posted as Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing cases at Tirunelveli vice Ms.K.Renugadevi.

Thiru.P.Shunmuga Raj, newly appointed Civil Judge, who has been provisionally selected for appointment to the post of Civil Judge by direct recruitment and appointed to act temporarily as Civil Judge in the Tamil Nadu State Judicial Service in G.O.(4D) No.71, Home (Courts.I) Department, dated 10.09.2012 and now undergoing training at Tamil Nadu State Judicial Academy, Chennai, is posted as Judicial Magistrate, Tirukoilur in the existing vacancy.

Thiru.R.Rajavelu, newly appointed Civil Judge, who has been provisionally selected for appointment to the post of Civil Judge by direct recruitment and appointed to act temporarily as Civil Judge in the Tamil Nadu State Judicial Service in G.O.(4D) No.71, Home (Courts.I) Department, dated 10.09.2012 and now undergoing training at Tamil Nadu State Judicial Academy, Chennai, is posted as Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing cases at Tiruppur vice Thiru.S.Giri.

HIGH COURT, MADRAS.
DATED: 07.12.2012.

Sd/- G.CHOCKALINGAM
REGISTRAR GENERAL.

To

1. Thiru.S.Giri, Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing Cases at Tiruppur.
2. Ms.K.Renugadevi, Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing Cases at Tirunelveli.
3. Ms.R.Geetha, Newly appointed Civil Judge.
4. Ms.N.Thilageswari, Trainee Civil Judge.
5. Thiru.P.Shunmuga Raj, Trainee Civil Judge.
6. Thiru.R.Rajavelu, Trainee Civil Judge.
7. The Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing Cases at Tiruppur.
8. The Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing Cases at Tirunelveli.
9. The Judicial Magistrate, Fast Track Court at Magisterial Level, Poonamallee.
10. The II Additional District Munsif, Tirunelveli / Kallakurichi.
11. The Judicial Magistrate, Tirukoilur.
12. The Principal District Judge, Tiruppur / Tirunelveli / Tiruvallur / Villupuram.
13. The Chief Judicial Magistrate, Tiruppur / Tirunelveli / Tiruvallur / Villupuram.
14. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
15. The Treasury Officer, Tiruppur / Tirunelveli / Tiruvallur / Villupuram.

Copy to:-

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Judicial), High Court, Madras.
6. The Registrar (Vigilance), High Court, Madras. (12 copies).
7. The Additional Registrar (Vigilance), High Court, Madras.
8. The Registrar (Administration), High Court, Madras.
9. The Registrar (Management), High Court, Madras.
10. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
12. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
13. The Director, Tamil Nadu State Judicial Academy, Chennai.
14. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
15. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
16. The Technical Director, NIC, High Court, Madras.
17. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
18. The Record Keeper, A.D. Records, High Court, Madras.

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